

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**  
**STARRED QUESTION NO. 513**

Answered on Monday, March 30, 2026/ Chaitra 09, 1948 (Saka)

**Public Capital Expenditure Support for Infrastructure Growth**

\*513. Smt. Aparajita Sarangi:  
Shri Balabhadra Majhi:

Will the Minister of FINANCE be pleased to state:

(a) the manner in which Rs.12.2 lakh crore Public Capex proposed in the FY 2026-27 is likely to support infrastructure-led economic growth in the current fiscal across the country, including the likely benefits for regions such as the Nabarangpur Lok Sabha Constituency in Odisha and the total funds allocated for aspirational districts like Dahod in Gujarat;

(b) the specific impact of the revised Gross Domestic Product (GDP) and Consumer Price Index (CPI) series on measuring India's post-pandemic economic recovery;

(c) whether the Government is likely to achieve the nominal GDP growth estimate of 10 per cent for the year 2026-27, if so, the details thereof; and

(d) the manner in which the Infrastructure Risk Guarantee Fund is incentivising private developers to participate in large-scale national infrastructure projects, including those benefitting the Nabarangpur Lok Sabha Constituency in Odisha?

**ANSWER**  
**MINISTER OF FINANCE**  
**(SMT. NIRMALA SITHARAMAN)**

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. \*513, RAISED BY SMT. APARAJITA SARANGI AND SHRI BALABHADRA MAJHI FOR 30 MARCH 2026 ON PUBLIC CAPITAL EXPENDITURE SUPPORT FOR INFRASTRUCTURE GROWTH**

(a) The Government of India's capital outlay has increased by nearly 106 per cent, from ₹5.92 lakh crore in FY22 to a budgeted allocation of ₹12.2 lakh crore for FY27, recognising the strong multiplier effects that infrastructure generates on the economy. As per the Economic Survey 2025-26, public expenditure on infrastructure has a high multiplier effect, estimated to be around 2.5 to 3.5 times the GDP over the medium term. Therefore, the proposed public capital expenditure is intended to sustain and further strengthen infrastructure led growth across the country in FY27.

In so far as the funds allocated to Aspirational Districts (including Dahod) are concerned, the details of the amounts sanctioned under the Aspirational Districts Programme of NITI Aayog, since the inception of the programme, are placed at **Annexure**.

(b) & (c) The new GDP series (Base Year = 2022-23) and Consumer Price Index (Base Year = 2024) released by Ministry of Statistics and Programme Implementation incorporates improved data sources and methodologies, resulting in a better measurement of economic activity. The revisions to real GDP growth under the new GDP series are as follows:

<b>Year</b>	<b>Old Series (Base year 2011-12)</b>	<b>New Series (Base year 2022-23)</b>
2023-24	9.2	7.2
2024-25	6.5	7.1
2025-26	7.4*	7.6**

*Note: \* First Advance Estimate; \*\* Second Advance Estimate*

The data points that the real GDP growth has remained above 7 per cent during FY24 to FY26, thereby reflecting a sustained and resilient post-pandemic economic recovery. Importantly, this growth has been achieved without triggering an inflationary spiral. The average retail inflation for FY 2025–26 stands at 1.9% as of end-February 2026. Building on the sustained growth performance in recent years, real GDP growth is projected at 7.0-7.4 per cent for 2026-27, as per the Department of Economic Affairs' Monthly Economic Review for February 2026. Given moderate inflation, along with strong domestic demand, continued public investment, and stable macroeconomic fundamentals, Indian economy is likely to achieve the nominal GDP growth estimate of 10 per cent for the year 2026-27, as envisaged in Budget 2026-27.

(d) To strengthen the confidence of private developers regarding risks during infrastructure development and construction phase, Government announced the establishment of an

Infrastructure Risk Guarantee Fund (IRGF) in the Union Budget 2026–27 to provide prudently calibrated partial credit guarantees to lenders.

Such calibrated support is aimed to incentivise private developers to participate in large national projects, which may include future projects located in the Nabarangpur Lok Sabha Constituency, by improving project viability and reducing uncertainty during the development phase.

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**Annexure**

District wise details of funds sanctioned to Aspirational Districts for the period from **December 2018 to March 2026 (till 17.03.2026)** under the Aspirational Districts Programme are as follows:

<b>S.N.</b>	<b>State</b>	<b>District</b>	<b>Total Sanctioned Amount (₹ in crore)</b>
1	Andhra Pradesh	Alluri Sitharama Raju	10.20
2	Andhra Pradesh	Parvathipuram Manyam	8.65
3	Andhra Pradesh	Visakhapatnam	2.90
4	Andhra Pradesh	Vizianagaram	5.00
5	Andhra Pradesh	Y.S.R.	18.60
6	Arunachal Pradesh	Namsai	20.10
7	Assam	Baksa	19.10
8	Assam	Barpeta	24.10
9	Assam	Darrang	17.60
10	Assam	Dhubri	8.80
11	Assam	Goalpara	7.20
12	Assam	Hailakandi	27.70
13	Assam	Udalguri	28.10
14	Bihar	Araria	6.40
15	Bihar	Aurangabad	21.76
16	Bihar	Banka	18.10
17	Bihar	Begusarai	14.00
18	Bihar	Gaya	19.45
19	Bihar	Jamui	21.60
20	Bihar	Katihar	17.60
21	Bihar	Khagaria	32.90
22	Bihar	Muzaffarpur	30.06
23	Bihar	Nawada	24.60
24	Bihar	Purnia	10.40
25	Bihar	Sheikhpura	13.92
26	Bihar	Sitamarhi	8.10
27	Chhattisgarh	Bastar	14.70
28	Chhattisgarh	Bijapur	21.50
29	Chhattisgarh	Dantewada	1.13
30	Chhattisgarh	Kanker	5.73
31	Chhattisgarh	Kondagaon	26.80
32	Chhattisgarh	Korba	0.10
33	Chhattisgarh	Mahasamund	13.10
34	Chhattisgarh	Mohla-Manpur- A Chowki	5.21

S.N.	State	District	Total Sanctioned Amount (₹ in crore)
35	Chhattisgarh	Narayanpur	21.70
36	Chhattisgarh	Rajnandgaon	7.00
37	Chhattisgarh	Sukma	24.30
38	Gujarat	Dahod	13.20
39	Gujarat	Narmada	12.96
40	Haryana	Nuh	27.30
41	Himachal Pradesh	Chamba	19.30
42	Jammu & Kashmir	Baramulla	24.10
43	Jammu & Kashmir	Kupwara	9.10
44	Jharkhand	Bokaro	2.60
45	Jharkhand	Chatra	0.10
46	Jharkhand	Dumka	25.30
47	Jharkhand	Garhwa	19.60
48	Jharkhand	Giridih	7.40
49	Jharkhand	Godda	2.05
50	Jharkhand	Gumla	18.40
51	Jharkhand	Hazaribagh	3.30
52	Jharkhand	Khunti	14.10
53	Jharkhand	Latehar	5.10
54	Jharkhand	Lohardaga	21.33
55	Jharkhand	Pakur	5.00
56	Jharkhand	Palamu	16.10
57	Jharkhand	West Singhbhum	3.40
58	Jharkhand	East Singhbhum	7.55
59	Jharkhand	Ramgarh	3.84
60	Jharkhand	Ranchi	13.10
61	Jharkhand	Sahebganj	29.55
62	Jharkhand	Simdega	22.70
63	Karnataka	Raichur	13.96
64	Karnataka	Yadgir	20.20
65	Kerala	Wayanad	18.60
66	Madhya Pradesh	Barwani	16.30
67	Madhya Pradesh	Chhatarpur	26.30
68	Madhya Pradesh	Damoh	12.60
69	Madhya Pradesh	Guna	10.80
70	Madhya Pradesh	Khandwa	14.00
71	Madhya Pradesh	Rajgarh	10.40
72	Madhya Pradesh	Singrauli	0.10

S.N.	State	District	Total Sanctioned Amount (₹ in crore)
73	Madhya Pradesh	Vidisha	18.82
74	Maharashtra	Gadhichiroli	12.57
75	Maharashtra	Nandurbar	36.27
76	Maharashtra	Osmanabad	25.28
77	Maharashtra	Washim	32.90
78	Manipur	Chandel	22.76
79	Meghalaya	Ri Bhoi	22.60
80	Mizoram	Mamit	23.10
81	Nagaland	Kiphire	16.55
82	Odisha	Balangir	18.10
83	Odisha	Dhenkanal	10.80
84	Odisha	Gajapati	31.10
85	Odisha	Kalahandi	10.95
86	Odisha	Kandhamal	14.10
87	Odisha	Koraput	8.30
88	Odisha	Malkangiri	17.10
89	Odisha	Nabarangapur	11.10
90	Odisha	Nuapada	22.10
91	Odisha	Raygada	9.30
92	Punjab	Ferozpur	28.20
93	Punjab	Moga	14.10
94	Rajasthan	Baran	21.54
95	Rajasthan	Dholpur	24.79
96	Rajasthan	Jaisalmer	13.49
97	Rajasthan	Karauli	9.10
98	Rajasthan	Sirohi	4.80
99	Sikkim	Soreng	8.50
100	Sikkim	West District	10.00
101	Tamil Nadu	Ramanathapuram	18.10
102	Tamil Nadu	Virudhunagar	21.6
103	Telangana	Bhadradri-Kothagudem	11.4
104	Telangana	Jayashankar Bhupalapally	13.6
105	Telangana	Kumuram Bheem -Asifabad	8.1
106	Tripura	Dhalai	30.3
107	Uttar Pradesh	Bahraich	16.37
108	Uttar Pradesh	Balrampur	20.5
109	Uttar Pradesh	Chandauli	40.2
110	Uttar Pradesh	Chitrakoot	28.3

<b>S.N.</b>	<b>State</b>	<b>District</b>	<b>Total Sanctioned Amount (₹ in crore)</b>
111	Uttar Pradesh	Fatehpur	30.13
112	Uttar Pradesh	Shravasti	19
113	Uttar Pradesh	Siddharth Nagar	17.5
114	Uttar Pradesh	Sonbhadra	10.50
115	Uttarakhand	Haridwar	21.20
116	Uttarakhand	Udam Singh Nagar	12.18
117	Jharkhand	All Districts	20.30